

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 2579
ANSWERED ON 02ND AUGUST, 2022

IMPLEMENTATION OF PMFME

†2579. **DR. BHARATIBEN DHIRUBHAI SHIYAL:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of States in which the PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme has been implemented so far;
- (b) the details of the successful outcome of the said scheme;
- (c) the amount of subsidy released in the country including Gujarat under the said scheme during the last two years;
- (d) the steps being taken to make the said scheme transparent; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

- (a): 35 States/Union Territories (UTs) are implementing PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme in the country. West Bengal is yet to decide on participation in the scheme.
- (b): The details of achievements made under the Scheme so far are placed at **Annexure-I**.
- (c): The state-wise centre share of subsidy released to the micro food processing enterprises including Gujarat under PMFME during the last two years (till date) is detailed at **Annexure-II**.
- (d) & (e): Robust institutional mechanism has been put in place at National, State and District levels for transparent implementation of the scheme. At the national level, Inter-Ministerial Empowered Committee (IMEC) has been constituted as a policy making body to give overall direction, guidance for implementation of the scheme and monitor & review its progress and performance. Further, all the States/ UTs have appointed State Nodal Agencies (SNAs), constituted State Level Approval Committees (SLACs) & District Level Committees (DLCs) for implementation of the scheme. Online portal has also been developed for submission of applications, approval and release of subsidy under the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2579 FOR ANSWER ON 02ND AUGUST, 2022 REGARDING “IMPLEMENTATION OF PMFME”

Details of outcome / achievements made under the Scheme till date

1. All the States/ UTs have appointed State Nodal Agency, constituted State Level Approval committee & District Level Committee for implementation of the scheme. The Government of West Bengal is yet to decide on participation in the scheme.
2. 35 States/ UTs have nominated 42 State Level Technical Institutions (SLTI) which has been approved by the Ministry.
3. 35 States/ UTs recommended ODOPs for 713 districts which has been approved by the Ministry.
4. Out of total 51,792 registrations, 26,424 applications of individual micro food processing enterprises have been submitted for Credit linked subsidy. 4974 loans have been sanctioned and Grant in Aid- Center Share released to 1289 beneficiaries amounting to Rs. 40.01 crore.
5. Seed capital amount of Rs. 221.09 crores released to 71,733 SHG members in 32186 SHG enterprises.
6. 75 Incubation Centres in 25 States/UTs has been approved with an outlay of Rs.200.06 cr. for establishment of Incubation Centre with ODOP processing lines and allied product lines.
7. 12 ODOP brands launched till date. NAFED launched 10 ODOP brands namely Makhana King, Dilli Bakes, Madhu Mantra, Cori Gold, Kashmiri Mantra, Amrit Phal, Somdana, Madhurmithas, Anaras and Pind Se developed and launched under the PMFME scheme. In addition, two State brands namely Aasnaa (Punjab) and Bhimthadi (Maharashtra) have also been supported under the Scheme.
8. 485 Master Trainers of 35 States/UTs trained; 713 District Level Trainers of 25 States/UTs trained on ODOP and EDP.
9. Training of beneficiaries initiated in 16 States/ UTs. 4244 Beneficiaries trained so far.
10. 1736 District Resource Persons (DRPs) appointed in 35 States/UTs and 575 DRPs trained in 16 States/UTs under ODOP and EDP
11. NIFTEMs have prepared training modules, which have been published on MOFPI and NIFTEMs website. These include 760 training modules (ODOP) which include 190 Presentations, 190 Videos, 190 DPRs and 190 Course Content/Handbooks.
12. MoFPI has signed Memorandum of Understanding (MoU) / Joint Letters with Indian Council for Agriculture Research (ICAR), Department of Animal Husbandry and Dairying (DAHD), Food Safety and Standards Authority of India (FSSAI), Ministry of Rural Development (MoRD), Ministry of Housing and Urban Affairs (MoHUA), Ministry of Tribal Affairs, National Cooperative Development Corporation (NCDC), National Scheduled Tribes Finance and Development Corporation (NSTFDC) and National Schedule Finance Development Corporation (NSFDC) apart from many other Government Institutions for convergence of PMFME with other schemes, identification & handholding of beneficiaries, support in capacity building, marketing & branding and increasing outreach of scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2579 FOR ANSWER ON 02ND AUGUST, 2022 REGARDING “IMPLEMENTATION OF PMFME”

State –wise centre share of subsidy released to micro food processing enterprises including Gujarat under PMFME during the last two years (till date)

Sl. No.	State	Subsidy released (Center share) (In Rupees)
1	Andaman And Nicobar Islands	30,82,020
2	Andhra Pradesh	2,04,88,108
3	Arunachal Pradesh	3,15,000
4	Assam	61,98,185
5	Bihar	3,98,034
6	Chandigarh	15,35,334
7	Chhattisgarh	28,21,964
8	Delhi	9,80,100
9	Goa	3,99,000
10	Gujarat	6,00,000
11	Haryana	2,15,78,569
12	Himachal Pradesh	3,25,02,938
13	Jammu And Kashmir	22,83,337
14	Karnataka	5,71,63,466
15	Kerala	40,09,698
16	Ladakh	3,33,900
17	Madhya Pradesh	4,41,29,249
18	Maharashtra	2,11,38,307
19	Manipur	5,88,49,476
20	Meghalaya	1,59,705
21	Nagaland	3,30,750
22	Odisha	1,25,14,029
23	Puducherry	73,500
24	Punjab	5,44,36,324
25	Rajasthan	97,86,093
26	Sikkim	3,49,650
27	Tamil Nadu	73,97,238
28	Telangana	8,70,792
29	Tripura	16,88,597
30	Uttar Pradesh	2,99,78,926
31	Uttarakhand	37,37,412
	Grand Total	40,01,29,700